GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.3105 TO BE ANSWERED ON 11.07.2019

LAND ACQUIRED BY NTPC

†3105. DR. VIRENDRA KUMAR:

Will the Minister of POWER be pleased to state:

- (a) whether the construction of boundary wall has been completed by NTPC after acquiring the land in the Chhatarpur district of Madhya Pradesh;
- (b) if so, the details thereof and if not, the time by which the work is likely to be completed; and
- (c) the number of such proposal spending before the Government for consideration in the country including the district of Chhatarpur in Madhya Pradesh alongwith the time by which a decision is likely to be taken in the matter and work to start?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

- (a) & (b): At Barethi STPP located in Chhatarpur district of Madhya Pradesh, total length of boundary wall to be constructed is 12.25km for NTPC acquired land in Main Plant. Construction work of 9 km length has already been completed and the remaining work of 3.25 km is likely to be completed by FY-2019-20.
- (c): After enactment of the Electricity Act 2003, electricity generation is a delicensed activity and any generating company can setup a thermal power project taking into consideration issues like viability, availability of fuel etc. As such Techno- Economic clearance of Central Electricity Authority (CEA) is not required for setting up of thermal power projects and proposals for thermal power projects are not being received in CEA.
